

File No. 10/03/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated 4th May 2021

ORDER

- 1. Reference order dated 19.4.2021.
- 2. The urgent matters of court No. III & VI shall be attended by following bench. The Bench shall attend the urgent matters through Video Conference. The Bench shall comprise of:

NCLT, New Delhi Bench- Court No. III & VI

- 1. Dr. P.S.N. Prasad, Member (Judicial)
- 2. Shri Narender Kumar Bhola, Member (Technical)
- 3. The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.
- 4. This is in modification of Order of even number dated 19.4.2021.
- 5. This shall come into force with effect from 5.5.2021 till further orders.
- 6. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/Cuttack/ Kochi/Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. All Bar Councils.